

Central Administrative Tribunal Principal Bench

OA No.3857/2016

New Delhi this the 17th day of May, 2018

**Hon'ble Sh. Raj Vir Sharma , Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Prem Dutt
S/o Sh. Ram Chander
R/o 42-C, Pocket-F,
Mayur Vihar Phase-II, Delhi-110091

Aged about 52 years
(Group 'B'
(Pollution Level Test Inspector in Transport Department, GNCT
Of Delhi Applicant

(By Advocate: Sh. Ajesh Luthra)

Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
I.P. Estate, 5th Floor,
Delhi Sachivalaya, New Delhi.
2. Secretary-cum-Commissioner
(Transport Department)
GNCT of Delhi
5/9, Under Hill Road,
Delhi-110054

Sh. Raj Vir Sharma, Member (J)

Learned counsel for the applicant submitted that the applicant wants to withdraw this OA. Therefore, this OA is dismissed as withdrawn.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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